

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) The total number of casual labourers now working in Southern Railway is about 35,093.

(b) There are no separate clerks exclusively for dealing establishment work connected with casual labourers.

(c) At present, there is a complete ban on creation of new posts. However, a yardstick for provision of clerical staff in the Personnel Branches is being evolved and sanctioning of any additional posts can be considered, after the yardstick is evolved and accepted by Government. Meanwhile, as an interim measure, some ad-hoc relief has been given recently to the Personnel Branches as a whole.

#### **Constitution of Consultative Committee**

**2075. SHRIMATI PRAMILA DANDAVATE:** Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the Consultative Committee have been constituted for various Ministries;

(b) if so, the names of the Consultative Committees and their members; and

(c) whether all the political parties have been represented on these Committees?

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH):** (a) Yes.

(b) Lists showing the names of the Ministries/Departments for which these committees have been constituted alongwith the names of members represented on them have been kept in the Parliamentary Library.

(c) Yes.

#### **Report of Pay Committee for All India Employees Provident Fund Staff**

**2076. SHRI A. NEELALOHITHADASAN:** Will the Minister of LABOUR be pleased to state:

(a) whether the Report of the Pay Committee for All India Employees' Provident Fund Staff has been submitted to Government; and

(b) if so, what action has been taken by Government thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH):** (a) and (b). Final report of the Sub-Committee of the Central Board of Trustees, Employees Provident Fund, is yet to be submitted to Government. However, on the basis of interim report submitted by the Sub-Committee decisions in respect of washing allowance, House Rent Allowance and Encashment of leave have recently been taken. On the remaining recommendations of the Sub-Committee decisions are expected to be taken shortly.

#### **Delegates to ILO Conference**

**2077. SHRI K. A. RAJAN:**  
**SHRI AMAR ROY**  
**PRADHAN:**

Will the Minister of LABOUR be pleased to state the names of the members of the Indian delegation to the International Labour Organisation Conference to be held in Geneva in June, 1980?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH):** A statement is attached.

#### **Statement**

##### *Delegates*

1. Shri G. Venkatswamy, Labour Minister, Govt. of Andhra Pradesh, Hyderabad.
2. Shri K. S. Raghupathi, Secretary, Ministry of Labour, Presently adviser to the Governor of Orissa.